

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-3011
ANSWERED ON- 22/03/2021

LAUNCH OF CNG TRACTOR

3011. SHRI RAMKUMAR VERMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Government has launched first Compressed Natural Gas (CNG) tractor for the farmers, if so, the details thereof and official date, if any, fixed for conversion of diesel tractor into CNG tractor;
- (b) whether Government is planning to give any rebate to farmers for the conversion of tractor into CNG tractor to promote the scheme, if so, the details thereof;
- (c) whether Government has any plan to extend the expiry date for those old tractors that will be converted into CNG, if so, the details thereof; and
- (d) whether Government has rolled out any special plan for hassle free availability of CNG?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Government vide GSR 1151(E) dated 29th November, 2018 had already notified norms for dual fuel use of CNG/Bio-CNG/LNG in agricultural tractors /CEV / power tillers/ combine harvesters. Further, the Government has notified GSR 56(E) dated 29th January, 2021 to amend the Central Motor Vehicles Rules, 1989 to include retro fitment option for agricultural tractors/ CEV/ power tillers / combine harvesters for dedicated CNG/Bio-CNG/LNG operation either by conversion of diesel engines or by replacing the engines.

(b) and (c) No such proposal is under consideration with this Ministry.

(d) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. The authorized entities are committed to set up CNG Stations as per Minimum Work Program in authorized GAs as per techno commercial feasibility. As on 31.12.2020, 2622 CNG stations are operational across the country.
